

**भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA**वेबसाइट : www.rbi.org.in/hindiWebsite : www.rbi.org.inई-मेल/email: helpdoc@rbi.org.in

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

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October 15, 2019

Cancellation of Certificate of Registration of Asset Reconstruction Company

The Reserve Bank of India, in exercise of powers conferred on it under Section 4(1) of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002, has cancelled the Certificate of Registration of the following company.

Sl. No.	Name of the Company	Registered Office address of the Company	CoR No	Date of issue of CoR	Date of Cancellation of CoR
1.	Meliora Asset Reconstruction Company limited (CIN: U65923AP2012PLC084298)	106, 1 st Floor, Bharat Towers, 5th Lane, Dwarakanagar, Visakhapatnam - 530016	015/2014	December 05, 2014	August 30, 2019

As such, the above company shall not transact the business of an asset reconstruction company.

Press Release: 2019-2020/951**(Yogesh Dayal)**
Chief General Manager